

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.321
32/271/272/ND/2020

IN THE MATTER OF:

Union Of India

.... APPLICANT/PETITIONER

Vs.

Tavishi Interprises Pvt. Ltd.

.... RESPONDENT

SECTION

U/s 271/272

Order delivered on 13.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI PRAVEEN GUPTA
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. Harish Vaidyanathan Shankar, CGSC with Adv. Sagar Mehlawat for Petitioner Union of India (SFIO)

Ms. Sumaiya Bansal, Sr. Prosecutor, SFIO with Ms. Garima Singh, SFIO

For the Respondent

:

ORDER

Ld. counsel appearing for the petitioner. None appeared for the respondent. No reply has been filed, as a last opportunity the respondents are directed to file reply affidavit.

List on **02.03.2023**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(PRAVEEN GUPTA)
MEMBER (JUDICIAL)